

List of cases where Case Management Hearing was held during the month of February-2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Ms. Pinki, District Judge, Comercial Court-01	CENTRAL	NIL				
2	Sh. Rajneesh Kumar Gupta, District Judge, Comercial Court-02	CENTRAL	NIL				
3	Sh. Mahesh Chandra Gupta, District Judge, Comercial Court-03	CENTRAL	NIL				
4	Ms Nisha Saxena, District Judge, Comercial Court-04	CENTRAL	CS (COMM)-89/19	ICICI BANK VS. ABIPRAKASH NARAYAN BIND	SH. PUNIT K. BHALLA	11.01.2019	02.02.2021
			CS (COMM)-340/2019	GAURAV AGGARWAL VS. PARVEEN KUMAR MITTAL	SH. SACHIN AGGARWAL	20.03.2019	06.02.2021
			CS DJ/2245/2018	M/S KMA ELECTRICALS PVT LTD VS M/S AAGREE CONTRACTS P. LTD	RAJEEV KUMAR TWEARI	21.07.2018	05.02.2021
			CS (COMM)	LEVI STRAUSS & CO.VS PIYUSH GOEL	PRAMOD KUMAR SINGH	25.02.2019	15.02.2021
			CS (COMM)	LEVI STRAUSS & CO.VS SANCHIT GARG	PRAMOD KUMAR SINGH	25.02.2019	15.02.2021
			CS (COMM)-1014/2020	TPS INFRASTRUCTURE VS. UNITED INDIA INSUANCE CO. LTD.	SH. RAJIV KANWAR	23.07.2020	10.02.2021
			CS (COMM)	M/S A.K. TEXTILE DISTRIBUTORS VS. M/S BELA CRATION PVT. LTD.	MOHD BABBAR	22.07.2020	15.02.2021

			CS (COMM)	ICICI BANK LTD VS	SH. PUNIT K	01.07.2021	17.02.2021
			CS (COMM)	ICIC BANK LTD. VS SONU BANSAL	SH. DEEPAK	15.11.2018	17.02.2021
			CS (COMM)	DAYANAND ANGLO VEDIC COLLEGE TRUST VS DAV NAGESHWAR PUBLIC SCHOOL	SH. VIVEK S	08.03.2011	17.02.2021
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	NIL				
6	Sh. Manmohan Sharma, District Judge, Commercial Court-06	CENTRAL	NIL				
7	Vaccant Court of Sh. Narinder Kumar, DJ (Commercial Court)-01	West	NIL				
8	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West	NIL				
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/753/2019	M/S BIRD EXECUJET AIRPORT Vs M/S AIR WORKS INDIA (ENGINEERING)	R K MEHTA	23-12-2019	26-02-2021
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS – Comm-532/2020	Arvind Medicare Pvt. Ltd. Vs. Dr. Neeru Mehra	SH. BIJWASIT DAS	05.11.2020	11.02.2021
			Counter Claim 15/2020	Dr. Neeru Mehar VS. Arvind Medicare Pvt. Ltd.	SH. P. PIYUSH	05.12.2020	17.02.2021
			CS -Comm-377/2020	Transport Planners Pvt. Ltd. Vs. Alpasso International Engineering Company	SH. ATUL AGGARWAL	14.12.2016	03.02.2021

11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)- 03	NEW DELHI	NIL				
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL				
	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02		CSDJ/658/18	Corporation Bank Vs. Piyush Rajpoot and Anrs.	KAMAL KANT CHHABRA	10-07- 2018	01-02-2021
			CSDJ/28/19	M/s The Glass Concept Vs. M/s A-2 Interiors Products Pvt Ltd	Sh. Amit Choubey	11/01/19	24.02.2021
			CSDJ/719/ 18	M/s Electronic Mart Vs. M/s VR Power Systems and Ans.	TRANSFE RED	TRANS FERED	TRANSFER ED
			CS(COMM) /159/19	ICICI Bank Vs. Ajay Kumar and Anrs	Ms Chetna Bhalla	23/07/19	04/02/21
			CS(COMM) /120/20	Crystal Beverages Vs. S.V. Cold Drink Factory and Ors.	Sh. Vikrant Choudhary	25/02/2 0	04/02/21
			CS(COMM) /215/19	State Bank of India Vs. Virender Mishra and Ors	Ms. Navinta Sharma	17/08/19	05/02/21
			CS(COMM) /374/19	ICICI Bank Ltd Vs. Pankaj Kumar	Sh. Prashant Kumar	25/11/19	06/02/21
			CS(COMM) /311/19	Mr. White Hospitality Services Vs. Starex Developers Pvt Ltd and Ans.	VINAY SABHARWA	25-07- L 2018	11-02-2021
			CSDJ/925/18	Corporation Bank Vs. Good Luck Tour and Travel Service	Ujjawal Kumar	28-09- 2018	24.02.2021
				Liquid Entertainment Vs. Barkha Singh and Ans	Randhir Kumar	22-10- 2018	
			CS(COMM)/				26/02/21
			CS(COMM) /144/20	Cure Surgicals Vs. Adiva Hospital and Ors	Sh. Rahul Dubey	19/07/18	16/02/21

CS DJ/802/18	Unistone Interiors Pvt Ltd Vs. Om Furnitures and Anr.	Sh. R.P. Pahwa	28/08/18	16/02/21
CS(COMM) /259/19	Crystal Beverages Vs. Nipun Malik	Tushar saini	13-05- 2019	17/02/21
CS(COMM) /194/19	Haiko Logistics India Pvt Ltd Vs. Fontus Water Pvt Ltd	Udit Mishra	29/07/19	17/02/2021/ Decided
CS (COMM) 154/19	EMU Lines pvt. Ltd. Vs. Global Fillers LLP and Ors.	Udya Kumar	20/07/19	18.02.2021/ Decided
CSDJ 862/18	M/s. Planet Advertising Pvt. Ltd. Vs. M/s. Ambience Pvt. Ltd. And Ors.	Kunal Kalra	14-09- 2018	19.02.2021
CS (COMM) 325/19	Anurag Jain Prop Innovative India Illuminations Vs. Taranjeet Bawa Proprietor Intermac	Aditya Jain	09-10- 2019	19.02.2021
CS (COMM) 5/20	M/s. Oswal Arts Pvt. Ltd. Vs. M/s. SDU Travels Pvt Ltd.	Pravir Jain	07-01- 2020	24.02.2021
CS (COMM) 7/20	M/s. Planet Advertising Pvt. Ltd. Vs. Royal Golf Link Projet Pvt. Ltd. And Anr.	Kunal Kalra	08-01- 2020	19.02.2021
CS (COMM) 326/19	Indian Bank Vs. M/s. Print Cottage and Anr.	Anil Kr. Singh	10-10- 2019	22.02.2021
CS (COMM) 336/19	M/s.BGM Telecommunicatio ns Pvt. Ltd. Vs. Anamika Info India and Ors.	Aakriti Mathur	21-10- 2019	22.02.2021
CS (COMM) 337/19	M/s.BGM Telecommunicatio ns Pvt. Ltd. Vs. United States Corporation and Anr.	Aakriti Mathur	21-10- 2019	22.02.2021

		CS (COMM) 8/20	M/s. Planet Advertising Pvt. Ltd. Vs. M/s. Golf Green Buildcon Pvt. Ltd. And Ors.	Kunal Kalra	08-01-2020	22.02.2021
		CS (COMM) 26/20	State Bank of India Vs. Ranjeet Singh	Kaushik Kumar Nirmal	22-01-2020	22.02.2021
		CS (COMM) 245/20	RSPL Health Pvt. Ltd. Vs. Gian Soap Factory	S.K. Bansal	15-09-2020	26.02.2021

14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	CS/1476/18	SYNERGIC TRAILER & AUTO SOLUTIONS PVT. LTD. V/S. PRAKASH KELLER	PRADEEP TAPARIA	03.10.20218	26.02.2021
			CS/COMM/95/19	AMRIT SEAIR V/S. M/S. CARGO LINKER & ORS.	ANITA KAPOOR	07.05.2019	19.02.2021
15	MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST	NIL				
16	SH. SANJAY SHARMA-I	EAST	cs comm 05/2021	SHRI KUNAL KHANEJA VS M/S STAR SALOONS PVT TLD	V.K. SHARMA	05-01-2021	11-02-2021
			OMP (I) COMM 265/2021	ANR FINLEASE PVT LTD VS OMWATI	RISHAB GULATI	23-01-2021	18-02-2021
			OMP (I) COMM3172 /2020	ANR FINLEASE PVT TLD VS OM WATO	RISHAB GULATI	05-12-2020	18-02-2021
			CS COMM 86/2019	STATE BANK OF INDIA VS YOGENDRA RATHI	JAYA TOMAR	03-01-2019	17-02-2021
			CS COMM 139/2020	RANJIT FINANCE PVT TLD VS SATISH KUMAR SAWHNEY & ORS	VISHWA RANJAN KUMAR & ASSOCIATE S	19-03-2020	22-02-2021
17	Sh. Laxmi Kant Gaur, Ld. District Judge (Commercial Court),	North-East	NIL				
18	MS. NIVEDITA ANIL SHARMA	Shahdara	NIL				
19	MS. SUKHVINDER KAUR	Shahdara	NIL				
20	Sh. Vinod Kumar, Ld. DJ (C.C.)	North-West	NIL				

21	MS. BARKHA GUPTA, DJ(COMM)	North	NIL
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	NIL